

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:308  
ANSWERED ON:06.08.2013  
COAL BLOCK FOR GMDC  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of COAL be pleased to state:**

- (a) whether the Naini Coal Block allocated to the Gujarat Mineral Development Corporation (GMDC), a State owned PSU has been de-allocated;
- (b) if so, whether the Government/Ministry proposes to allocate a new coal block in lieu of the de-allocated block to the State PSU; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): Yes, Sir. Naini coal block jointly allocated to M/s Gujarat Mineral Development Corporation Limited and M/s Pondicherry Investment Promotion Development Corporation Limited has been de-allocated due to unsatisfactory progress in the development of mine.
- (b) & (c): There is no such proposal under consideration of the Government.